

Declaration of Assets and Liabilities

Year-2025-2026

I, VIBHA KUMARI son daughter wife NITESH KUMAR

aged 34 Years, belonging to BIHAR VIDHAN SABHA service and

presently working as DARBAN given here in below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			NITESH KY	NIL	NIL	NIL
(i)	Cash	8,000 ₹	5,000 ₹			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,20,000 ₹ S.B.I BANK	7,000 ₹ B.O.B BANK	-	-	-
(iii)	Bonds, Debentures and shares in Companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy NO - 826775126 (5 LAKH)	LIC NO - 886180925 10 (LAKH)	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold - 50 gms ₹ 5.5 LAKH Silver - 200 gms ₹ 80,000	Gold - 12 gms ₹ 1.3 LAKH	-	-	-
(vii)	Other assets, such as values of claims, interests	-	-	-	-	-

Note: Value of Bonds Shares Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Vibha Kumari

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* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependan-1	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		7.25 Decimals Jasnuja (Sitarmarshi)			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I (B.V.M) 9, 15, 268 / --	₹ 9, 15, 268
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Aikla Kumari

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2025-26 PAN NO - DDMPK 5040N	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sibha Kumari

Name of Employee: SIBHA KUMARI

Designation: DARBAN

Department: CARE TAKER SECTION

Place: PATNA

Date: 6-02-2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.